

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited														
Date of commencement of CIRP: 17/07/2025														
List of creditors as on 6/5/2026														
Operational Creditor (Other than Employees, Workmen and Govt. Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Aurangabad Distillery Ltd.	25-07-2025	4,67,99,999	4,35,34,061	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	32,65,938	-	
2	B N Mandhare & Associates	31-07-2025	48,27,786	36,54,215	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	11,73,571	-	
3	New Phaltan Sugar Works Distillery Division Ltd.	25-07-2025	6,25,10,958	6,19,30,949	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	5,80,009	-	
4	V.G. Naikawadi & Co.	30-07-2025	58,25,418	18,72,743	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	39,52,675	-	
5	AB Mauri India Private Limited	29-07-2025	7,47,90,562	7,47,90,562	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	
6	Sairaj Engineering & Construction LLP	18-10-2025	40,62,129	37,38,994	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	3,23,135	-	The belated claim was approved in the 10th CoC meeting held on 23-02-2026.
7	Claim of Farmers thorough Authorized Representative	19-11-2025	37,68,88,751	31,80,02,846	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	5,88,85,905	-	The belated claim was approved in the 10th CoC meeting held on 23-02-2026.
8	N. S. ENTERPRISES, PROPRIETAR Y CONCERN , THROUGH ITS PROPRIETOR NITINSHINDE	11-12 2025	14,34,98,630	14,34,98,630	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	The belated claim was approved in the 11th CoC meeting held on 25-03-2026.
9	Shree Polypack	18-02 2026	11,38,086	7,67,528	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	3,70,558	-	The belated claim was approved in the 11th CoC meeting held on 25-03-2026.
10	WELPACK PPOLYMERS LIMITED	24-03-2026	17,72,733	10,38,399	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	7,34,334	-	The belated claim was approved in the 12th CoC meeting held on 17-04-2026.
11	Shri Siddhivinayak Enterprises	11-12 2025	2,82,396	2,82,396	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	The belated claim was approved in the 12th CoC meeting held on 17-04-2026.
12	Somesh Trading Co	07-11-2025	1,64,40,864		Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	1,64,40,864	-	Multiple reminders were sent on 05-12-2025, 10-01-2026, 12-01-2026, and 19-02-2026. However, no details or supporting documents were provided by the claimant. Accordingly, the claim was not admitted.
13	Vishwajeet Industries	20-11-2025	1,59,178		Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	1,59,178	-	Multiple reminders were sent on 05-12-2025, 07-12-2025, 10-01-2025, 20-01-2025, and 19-02-2025. However, the claimant did not provide the required documents and details. Therefore, the claim was not admitted.
14	Mahalaxmi Sales Corporation	20-11-2025	8,73,797		Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	8,73,797	-	Multiple reminders were issued on 05-12-2025, 10-01-2025, and 19-02-2025. However, the claimant failed to submit the required details and supporting documents. Accordingly, the claim was not admitted.
			73,98,71,287	65,31,11,323	-	-	-	-	-	-	-	8,67,59,964	-	

Notes:
The Resolution Professional has conducted his verification, as per the data / document provided by the claimant/ Erstwhile Management, and based on the same, the Resolution Professional has admitted the claim of the claimant.